

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. 574/2014**

**In**

**O.A. 3064/2012**

This the 10th day of May, 2016

**Hon'ble Shri Shekhar Agarwal, Member (A)**

**Hon'ble Shri Raj Vir Sharma, Member(J)**

Jawahar Singh,  
S/o Sh. Bal Veer Singh,  
R/o Village Sadarpur, Post Maur Khurd,  
Via Hastinapur, Distt. Meerut ...Petitioner

(Mr. Mr. M.K. Bhardwaj)

**Versus**

1. Smt. Kavery Bannerjee  
Secretary, M/o Communication & Information,  
Technology, Government of India, Dak Bhawan,  
Patel Chowk, New Delhi & Ors.
2. Ms. Sarita Singh  
Chief Post Master General,  
U.P. Circle Lucknow
3. Sh. Veer Singh  
Supdt. of Post Offices,  
Bijnor Division, Bijnor  
(By Advocate : Mr. Hilal Haider) ...Respondents

**Order (oral)**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

This C.P. 574/2014 was filed for alleged non-compliance of order dated 28.08.2014. The operative part of the order reads as follows :

- "4. Accordingly, we allow this O.A. Consequently, we direct the respondents to give effect to the aforesaid promotion order dated 05.08.2011 from the same date itself with all consequential benefits.

The aforesaid direction shall be complied with, within a period of one month from the date of receipt of a copy of this order.

5. There shall be no order as to costs.ö

2. Today, when this case was taken up, learned counsel for the respondents has produced a copy of the order dated 12.04.2016 by which the applicant has been promoted in pursuance to the directions of this Tribunal.

3. In view of the aforesaid order, we are satisfied that the order of this Tribunal has been complied with. Accordingly, the CP is closed and notices issued to the respondents/alleged contemnors are discharged. No costs.

(Raj Vir Sharma)  
Member (J)

(Shekhar Agarwal  
Member (A)

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